

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. (IB)-1973/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2018**

NAME OF THE PARTIES: Yashwant Co-Operative Bank Ltd. & The  
Chikhali Urban Co-Operative Bank Ltd.

**v/s.**

Simrut Foods & Hospitality Pvt. Ltd.

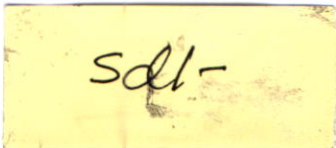
SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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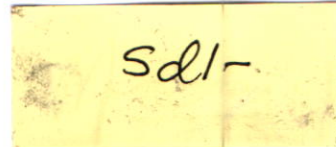
**Order**

13. C.P. (IB)-1973/(MB/2018)

The professional appearing for the petitioner present. Counsel for the Respondent also present. In view of the pendency of another petition against this Corporate Debtor, which is posted on 16.07.2018, list this matter also on 16.07.2018.



V. NALLASENAPATHY  
Member (Technical)



BHASKARA PANTULA MOHAN  
Member (Judicial)